

SUPPLY OF UREA AND SULPHUR TO
WARSAW FIRM THROUGH S.T.C.

861. CHAUDHARY A. MOHAM-
MAD : Will the Minister of FOREIGN
TRADE AND SUPPLY be pleased to
state :

(a) whether it is a fact that the State
Trading Corporation has recently en-
tered into an agreement with a Warsaw
firm for the supply of Urea and Sulphur
worth Rs. 10 crores; and

(b) if so, whether the agreement has
been signed as a result of global tenders ?

THE DEPUTY MINISTER IN THE
MINISTRY OF FOREIGN TRADE
AND SUPPLY (CHOWDHARY RAM
SEWAK) : (a) Yes, Sir.

(b) No, Sir. The contracts were final-
ised by negotiations.

SITE FOR NEW ATOMIC STATION

862. CHAUDHARY A. MOHAM-
MAD : Will the PRIME MINISTER be
pleased to state :

(a) whether it is a fact that the Steering
Committee of Northern States set up by
the Atomic Energy Commission to re-
commend the site for the new Atomic
Station, has submitted its report to Go-
vernment; and

(b) if so, the main recommendations
contained in the report ?

THE PRIME MINISTER (SHRI-
MATI INDIRA GANDHI) : (a) The
Steering Committee, appointed by the
Atomic Energy Commission, for studying
the need for new atomic power stations
in the Northern Electricity Region has
not yet submitted its report.

(b) Does not arise.

ANNUAL OUTLAY OF THE KERALA STATE

863. SHRI B. V. ABDULLAHKOYA :
Will the PRIME MINISTER be pleased
to state :

(a) the extent to which the Planning
Commission has cut the annual outlay
for 1968-69 of the Kerala State;

(b) the reasons for the deductions; and

(c) the reaction of the Government of
Kerala in the matter ?

THE PRIME MINISTER (SHRI-
MATI INDIRA GANDHI) : (a) There
has been no cut in the approved outlay
of Rs. 44.27 crores.

(b) and (c) Do not arise.

POWERLOOM SCHEME

864. SHRI MULKA GOVINDA
REDDY : Will the Minister of FOREIGN
TRADE AND SUPPLY be pleased to
state :

(a) whether it is a fact that the Govern-
ment of India have taken a decision not to
shift the powerloom scheme back to the
Central Sector; and

(b) if so, what are the reasons therefor ?

THE DEPUTY MINISTER IN THE
MINISTRY OF FOREIGN TRADE
AND SUPPLY (CHOWDHARY RAM
SEWAK) : (a) Yes, Sir.

(b) The Powerloom Scheme has been
treated as a State Plan Scheme in the light
of Government's Resolution on recom-
mendations of the Powerloom Enquiry
Committee.

865. [Transferred to the 18th March,
1969.]

SELECTION OF REPUBLIC DAY PRIZES

866. SHRI M. K. MOHTA : Will the
Minister of DEFENCE be pleased to
state :

(a) whether it is a fact that most of the
participating States in the Republic Day
tableaux have protested against the selec-
tion of the CPWD entry for 1st prize;

(b) if so, the names of the States and
the grounds on which they have protested
against the selection;

(c) the guidelines laid down for the
selection of entries for awarding prizes;
and

(d) reaction of the Government in the
matter ?

THE MINISTER OF DEFENCE
(SARDAR SWARAN SINGH) : (a) to
(d) No complaint has been received from
State Governments/Union Territories
against the award of the 1st prize to the
tableau of the Directorate of Horticulture,
C.P.W.D. in the Republic Day Parade
1969. However, at a meeting held in
August 1968, representatives of some of
the State Governments had mentioned
that the floral tableau presented by the
Dte. of Horticulture might not be allowed
to participate in the prize scheme, as on
account of use of flowers, the tableau